

(f) whether the students from Andhra Pradesh have to appear in 2013 NEET or should they only appear at EAMCET conducted by the State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Yes. The National Eligibility cum Entrance Test (NEET) is mandatory for admissions to undergraduate and postgraduate courses in all the Government and private medical colleges that come under the ambit of the Indian Medical Council (IMC) Act, 1956.

(b) Yes.

(c) The States of Andhra Pradesh, Tamil Nadu and UT of Puducherry have requested for exemption from NEET. The States of Andhra Pradesh and Tamil Nadu have filed writ petitions in the respective High Courts seeking exemption from NEET. These petitions along with other similar petitions filed by a number of private medical colleges/institutions have been transferred to the Hon'ble Supreme Court of India and the matter is sub-judice.

(d) and (e) Though Andhra Pradesh and Jammu and Kashmir have special provisions under the Constitution, there is no conflict between these provisions and IMC Act, 1956 or NEET regulations made thereunder, which are enacted having regard to entry 66 List-I of Seventh Schedule of the Constitution.

(f) In view of the order dated 13.12.2012 of the Hon'ble Supreme Court of India in T.C. Case No. 101 of 2012 and connected cases, permitting the Medical Council of India and Dental Council of India as well as the States and Universities and other Institutions to conduct their respective examinations for MBBS, BDS and Postgraduate courses and restraining them from publishing the result till the outcome of pending cases, it is open for the students from Andhra Pradesh to appear in NEET-2013 or EAMCET or both.

Availability of medical personnel in tribal belt of Assam

1650. SHRIMATI NAZNIN FARUQUE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the availability of doctors, nurses and other trained medical staff in Government institutions in the tribal belt of Assam;

(b) whether Government has enough personnel to effectively respond during emergency medical situations in such areas; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A.H. KHAN CHOUDHURY): (a) The Government of Assam has informed that the details of the availability of doctors, nurses and other trained medical staff in Government institutions in the tribal belt of Assam under both the NRHM Programme and the Government of Assam are as follows:-

Sl. No.	Type of trained Para Medical/Medical Staff	Availability at various Government Institutions
1	2	3
1	MO (MBBS)	360
2	Dental Surgeon	14
3	MO (Homoeo)	32
4	MO (Ayush)	189
5	ANM	1480
6	Staff Nurse	549
7	RHP	73
8	Laboratory Technician	293
9	Pharmacist	296
10	MPW	264
11	LHV	58
12	Specialist Doctor Obst. and Gyane	14
13	Em. OC Trained	1
14	Paediatrician	5
15	Anaesthetist	4
16	LSAS Trained	2
17	General Surgeon	14

1	2			3
18	Specialist	Doctor	ENT	14
19			Medicine	4
20			Ophthalmologist	17
21			Pathologist	6
22			Phychiatrist	1
23			Orthopedics	1
24			Radiologist	3
25			Microbiologist	1
TOTAL				3695

(b) and (c) The Assam Government has informed that though enough personnel are not available, the Government is trying to engage more Doctors and other medical staff in phase-wise manner.

Recognition of medical institutes as centres of excellence

1651. SHRI MOHD. ALI KHAN:

SHRIMATI T. RATNA BAI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has recognized some medical institutes as Centres of Excellence;

(b) if so, the details thereof during the last three years, State-wise; and

(c) the criteria fixed to confer this recognition?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Under the National Mental Health Programme, support has been provided for establishment of 11 Centres of Excellence in the country in the field of mental health during the 11th Five Year Plan by upgrading and strengthening identified existing mental health hospitals/institutes for addressing the acute manpower gap and provision of State of the art mental health care facilities in the long run. Preference was given to centres where the respective State Governments showed commitment for faculty and other recurring expenditure annually.

The list of 11 Centres of Excellence is given in Statement.